

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.992 OF 2019 & IA NO. 990 OF 2019 IN
DFR NO. 2112 OF 2019**

Dated: 13th August, 2019

In the matter of:

Captive Power Producers Association

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission &Ors.

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **19.09.2019**.

COURT MASTER/PS

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